Grade of Khandsari -Molasses	Price
Grade K-I	· · · · · · · · · · · · · · · · · · ·
Total reducing sugar by weight above 60 per cent. Grade K-II	. Ri. 9 00 per 100 kilograms
Total reducing sugar by weight from 55 to 60 per -	Cent Bs 7.50 per 100 kiloments
a courrection, sugar by weight noin 55 to 60 per -	cent is 7.50 per roo kingranis
As per specification of Grade I cane molasses.	. Rs. 6.00 per 100 kilograms
Grade K-IV	•
As per specification of Grade II cane molasses.	. Rs. 4.80 per 100 kilograms
Stade K-V	
As per specification of Grade III cane molasses.	Rs. 3.60 per 100 kilograms
Below grade K-V	. Rs. 3 60 for every 40 kilograms reducing sugar content therein.
	acers, and shall be utilised for erection of adequate with the orders that muy be issued by lation of such funds. Workers Welfare Fund. They are
ugar and khandsari molasses can- tot be attributed to the diversion of ugarcane to khandsari and gur sec- ors.	also entitled to subsidy and interest free loans under 'Build Your Own' Housing Scheme. Women workers are entitled to benefits under the Maternity Benefit Act, 1961.
(c) A new policy on molasses is kely to be finalised shortly.	(b) The upper wage limit for eli- gibility to avail of the benefits under the Beedi Workers Welfare Fund has
Benefits to women bidi workers 2313. SHRI RAOOF VALIULLAH: Vill the Minister of LABOUR be leased to state:	been raised from Rs. 1250 p.m. to Rs. 1600 p.m. Women workers will also be benefited by this. No sche- me specially for women workers is under consideration.
(a) what are the benefits being iven to the women workers engag- d in bidi industry; and	Talks with South Korean Economic Delegation
(b) whether any additional bene- ts are proposed to be given to them y Government; if so, what are the etails thereof?	2314. SHRI SHEO KUMAR MISHRA; SHRI KAPIL VERMA; DR. LOKESH CHANDRA;
THE MINISTER OF STATE OF THE MINISTRY OF LABOUR SHRI P. A. SANGMA): (a) Bidi vorkers, including women, are en- itled to free medical care, provision of free spectacles and scholarships or their wards under the Beedi	Will the Minister of COMMERCE be pleased to state: (a) what is the outcome of the discussions held between the visiting South Korean economic delegation and Indian officials;

(b) whether India has asked South Korea particularly to increase the imports of capital goods; and

(c) whether South Korea has shown interest for more imports of Indian ore, coal and cotton; if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) The South Korean economic delegation accompanying the Korean Prime Minister, held discussions with officials in the Ministry of Commerce and Department of Industrial Development. Possibilities of promoting bilateral trade industrial co-operation and joint ventures were considered.

(b) Yes, Sir,

(c) Yes, Sir. Steps are being taken to promote exports of these items to South Korea.

Committee constituted by the Income-Tax Department to review staffing pattern in the corrupt prone areas

2315. SHRI KAILASH PATI MISH. RA: Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 216 given in the Rajya Sabha on the 6th August, 1985 and state:

(a) whether the Committee has been constituted in the Central Board of Direct Taxes to review the rules, procedure and staffing pattern in the corrupt prone areas in the Income-Tax Department:

(b) if so, what are the details thereof; and

(c) what are the recommendations made by the Committee and what action has been taken thereon?

OF STATE IN THE MINISTER MINISTRY OF FINANCE THE (SHRI JANARDHAN POOJARI): (a) Yes Sir.

(b) and (c) The Committee has examined the matter and is still in

the process of finalising its recommendations. • •

Screening of officers in the Income-**Tax Department**

2316. SHRI KAILASH PATI MISH-RA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have recently screened Income Tax Officers Assistant Commissioners and Commissioners of Income-tax in the coun-. . . try: .

(b) if so, what are the details. thereof:

(c) whether it is a fact that certain ITOs, Assistant Commissioners and Commissioners of Income-tax, sought retirement before and during the screening was conducted; if so, what are the details thereof; and

(d) whether Government have conducted enquiries as to ascertain whether any of them has assets disproportionate to his income?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) As a result of screening, 25 officers have been prematurely retired. The break-up of the categories of the officers retired is given below:----

Commissioners of Income-tax (Level-I) . . - 4 Income-tax Officers (Group-A) . . 7. 14 Income-tax Officers (Group-B) TOTAL: 25

(c) Yes, Sir. The break-up of the officers who sought voluntary retire. ment is given below:----

TOTAL:	27
Income-tax Officers (Group-B)	10
Income-tax Officers (Group-A) .	9
Assistant Commissioners .	· +
Commissioners of Income-tax	· 14.

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(d) No, Sir.